# Central Administrative Tribunal Chandigarh Bench

(Circuit Bench at Jammu)

## CP No.61/105/2018 IN OA No.61/82/2007

Decided on: 20.09.2018

# Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. P. Gopinath, Member (A)

- 1. Bushan Lal Koul, age 68 years, S/o Late Sh. Shambu Nath, R/o Butanagar Paloura, Jammu.
- 2. S.K. Wattal, age 65 years, S/o Sh. Amar Nath, R/o B 9133C, Sector No.34, Noida.
- 3. M.K. Bali, age 68 years, S/o Sh. A.N. Bali, R/o Sangtora More, Poonichak, Jammu.
- 4. T.K. Trakroo, age 68 years, S/o N.N. Trakroo, R/o Subash Nagar, Jammu, at present Green House, Telephone Exchange, Road, Lal Chowk, Srinagar.
- 5. V.K. Raina, age 56 years, S/o Sh. M.L. Raina, R/o Muthi Gaon, Jammu.
- 6. Surinder Kumar Koul, age 61 years, S/o Sh. J.N. Koul, R/o Chinore Jammu.
- 7. Durga Nath Bhat, age 50 years, S/o Sh. S.N. Bhat, R/o Mishriwala, Jammu.
- 8. Arjun Nath Raina, age 68 years, S/o Late Sh. J. Lal Raina, R/o Roop Nagar, Jammu.
- 9. A.N. Kachroo, age 68 years, S/o P.N. Kachroo, R/o PNT Qtr. Bakshi Nagar, Jammu.
- 10. Bansi Lal Koul, age 68 years, S/o Sh. Tikalal Koul, R/o Lane No.11, Barnai Road, Bantalab, Jammu.

- 11. Sohan Lal Raina, age 62 years, S/o Sh. B.N. Raina, R/o Patoli, Jammu.
- 12. Rattan Lal Raina, age 62 years, S/o Sh. Radha Krishan Raina, R/o Bantalab, Jammu.
- 13. S.K. Dhar, age 64 years, S/o Sh. Balbadar Dhar, R/o 78-D, Bharat Nagar, Talab Tillo, Jammu.
- 14. Rattan Lal Razdan, age 59 years, S/o Sh. Laxman Dass Razdan, R/o Talimorh, Jammu.
- 15. Veer Ji Bhat, age 53 years, S/o Late Sh. Shiv Ji Bhat, R/o Muthi Jammu.
- 16. B.K. Bhat, age 70 years, S/o Late Sh. R.K. Bhat, R/o Amar Colony, Camp Road, Jammu.
- 17. C.L. Ganjoo, age 60 years, S/o Sh. D.N. Ganjoo, R/o Durganagar, Jammu.
- 18. H.K. Koul, age 56 years, S/o Sh. M.L. Koul, R/o 100 Nanak Nagar, Jammu.
- 19. Chaman Lal Pandita, age 68 years, S/o Sh. S.N. Pandita, R/o Pooni Chak, Jammu.
- 20. C.L. Matoo, age 71 years, S/o Late Sh. S.N. Matoo, R/o Durga Nagar, Phase-I, Bantalab, Jammu.
- 21. Roshan Lal Handoo, age 68 years, S/o Late M.N. Handoo, R/o 108, Talab-Tillo, Tehsil and District Jammu.
- 22. R.C. Warikoo, age 67 years, S/o H.N. Warikoo, R/o Sarwal Lower Laxmi Nagar, Tehsil and District Jammu.
- 23. R.L. Bhat, age 68 years, S/o Sh. Neel Kanth Bhat, R/o H.No.223, Sector No.9, Nanak Nagar, Tehsil and District Jammu.
- 24. V.K. Ganhar, age 68 years, S/o Sh. P.N. Ganhar, R/o Bhanwani Nagar, Janipur, Tehsil and District Jammu.

- 25. Benerji Pandita, age 57 years, S/o Sh. PN. Pandita, R/o H.No.105/6, Patoli, Jammu.
- 26. A.K. Raina, age 67 years, S/o Shamboo Nath Raina, R/o Udheywala Bohri, Tehsil and District Jammu.
- 27. A.N. Bhat, age 67 years, S/o Dina Nath Bhat, R/o Bantalab, Jammu.
- 28. Rajinder Kumar, age 60 years, S/o Sh. Kashi Nath, R/o Chinore, Jammu.
- 29. M.K. Jailkhani, age 70 years, S/o R.K. Jailkhani, R/o Dream City Muthi, Tehsil and District Jammu.
- 30. R.K. Chaloo, age 67 years, S/o P.N. Chaloo, R/o Janipur, Jammu.
- 31. Shadi Lal Raina, age 66 years, S/o Late K.N. Raina, R/o Bharat Nagar, Bantalab, Jammu.
- 32. Pran Nath Raina, age 67 years, S/o Amarnath Raina, R/o 107, Enclave-B, Lane No.4 Bantalab, Jammu.
- 33. Bhushan Lal Koul, age 73 years, S/o Late Nand Lal Koul, R/o Durga Nagar, Jammu.
- 34. Pushkar Nath Koul, age 67 years, S/o Dina Nath Koul, R/o Mishriwala Camp, Jammu.
- 35. S.K. Suri, age 67 years, S/o Sh. S.N. Suri, R/o Q.No.180, Bakshi Nagar, Jammu.
- 36. A.K. Dhar, age 63 years, S/o Sh. K.N. Dhar, R/o 76 Govind Nagar, Talab, Tillo, Jammu.
- 37. Susheel Koul, age years, S/o Sh. B.N. Koul, R/o Shiv Nagar, Jammu.
- 38. Bansi Lal Kachroo, age 67 years, S/o Sh. T.N. Kachroo, R/o 308, Lane No.10 Kabir Colony, Talab, Tillo, Jammu.

- 39. Girdhari Lal Bhat, age years, S/o Sh. Makhan Lal Bhat, R/o H.No.370, Sector No.3, Gangyal, Jammu.
- 40. M.L. Sharma, age years, S/o Sh. V.N. Sharma, R/o Nagrota, Jammu.
- 41. Bansi Lal Koul, age years, S/o Sh. Arjan Lal Koul, R/o at present Seetyari, Srinagar.

... Applicants

(Present: Applicant no.8 in person.)

#### Versus

- 1. Sh. H.K. Verma, Chief General Manager, BSNL, JK Circle, North Block Bahu Plaza, Jammu.
- 2. Sh. Zaffar Iqbal, General Manager, BSNL Department, Kashmir Srinagar.

... Respondents

(By Mr. Kumar Onkareshwar, Advocate)

## ORDER (ORAL)

## Justice L. Narasimha Reddy, Chairman:

- 1. This CP is filed alleging that the respondents did not implement the directions of this Tribunal order dated 15.02.2017 in CP No. 061/00014/2015 in OA No. 61/82/2007.
- 2. It is stated that in CP No. 061/00014/2015, respondents came forward with the plea that substantial amount payable to the applicant was released. It is also mentioned that when the applicants came to the Tribunal with the prayer that some

amount is yet to be paid, an opportunity was granted to the applicant to make a representation and consequential direction to the respondents to consider the same, and till the amount has not been paid.

- 3. Learned counsel for the applicant is not present. One of the applicants is present in court today. Respondents placed a copy of the letter dated 23.06.2018, wherein it is stated that a sum of Rs. 1.2 crore has already been disbursed to the 54 applicants in compliance with the order passed in CP.
- 4. This is a second contempt case. The Tribunal did not find any basis to punish the respondents in CP No.061/00014/2015 after taking into account the fact that the substantial compliance was made. Liberty was given to the applicants, to make a representation if they feel still aggrieved.
- 5. We perused a copy of the representation which is filed in this OA. It is very elaborate but lacks any substance. It did not mention how much amount is due and on what account. Even if such a representation is made and the respondents have not acted on it, it amounts to separate cause of action and not contempt.
- 6. Therefore, we close this CP. It will be open to the applicant to make a specific and brief representation indicating

the amount, if any, due to them. As and when such representation is made, it is needless to mention the respondents shall consider that representation and if the grievance still persists, it would be open to the applicants to file a fresh OA.

( P. Gopinath ) Member (A) ( Justice L. Narasimha Reddy ) Chairman

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